

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.05.2018

ORDER NO. 99 of 2018

Hon'ble President is pleased to order the following sitting on **17.05.2018** and **18.5.2018** for **CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	On 17.05.2018 and 18.05.2018	Customs and Excise Division Bench Matters and ROM matters, as notified
Hon'ble Sh. C.L. Mahar, Member (Technical) and Hon'ble Shri Ajay Sharma, Member (Judicial)	On 17.05.2018 and 18.05.2018	Service Tax Division Bench matters
Hon'ble Sh. C.L. Mahar, Member (Technical)	On 17.05.2018 (after Service Tax Division Bench matters are over)	Single Member Bench matters, as notified
Hon'ble Shri Ajay Sharma, Member (Judicial)	On 17.05.2018 (after Service Tax Division Bench matters are over)	Single Member Bench matters, as notified
Hon'ble Ms. Rachna Gupta, Member (Judicial)	On 18.05.2018	Single Member Bench matters, as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.


By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar